

Mediation & Conciliation Center, Kaithal

Objective:-

The major objective of mediation & conciliation centre is to reduce the litigation by way of settlement between the parties.

To achieve this objective specially trained Mediators are appointed who continuously put their best efforts to get the matter settled. Mediators are the experienced Advocates with the special training of Mediation & Conciliation being conducted by Haryana State Legal Service Authority, Chandigarh. By the way effective sittings between the parties the matters are being settled amicably.

Mediators:

1. Shri Arvind Kumar Khurania Advocate
2. Shri Balbir Bansal Advocate
3. Shri Vijay Sharma Advocate
4. Shri J.P. Jaglan Advocate
5. Shri Manoj Ichpilani Advocate
6. Shri Deepak Seth Advocate
7. Shri Ranbir Rana Advocate.
8. Shri Lalita Sehgal Advocate

Contact No.

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Sh. Anmol Singh Nayar, Office of Cheif Judicial Magistrate-cum-nodal Officer. Mediation & Conciliation Center, Kaithal.
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